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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA No. 355/97

Date of Decision: 27.3.1997

BETWEEN:

S. Prem Kumar

.. Applicant

AND

1. The Commissioner
Regional Provident Fund Office,
Barkatpura,
Hyderabad
2. The Dist. Employment Officer,
Nalgonda,
Nalgonda district

.. Respondents

Counsel for the Applicant: Sri A. Radha Krishna

Counsel for the Respondents: Sri R.N. Reddy (not present).
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CORUM:

THE HON'BLE SRI R. RANGARAJAN: MEMBER (A)

THE HON'BLE SRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

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(Per Hon'ble Sri R. Rangarajan: Member (Admn.))

Heard Sri R. Radha Krishna learned counsel for the applicant. None for respondent-1. Sri P. Naveen Rao learned counsel for respondent-2.

The applicant ~~is~~ ^{is} an aspirant for the post of L.D.C. under Respondent-1. It is stated that his name is not sponsored by the employment exchange. Hence relying on the Hon'ble Supreme Court's decision reported in (1996) 6 scale page 676 "State Government, The Excise Superintendent, Malkapatnam Vs. K.B.N. Visweswara Rao," the applicant submits that he should also be considered for selection even though his name is not sponsored by the Employment Exchange.

The present OA is filed for considering him to the post of L.D.C. in view of his qualifications and other eligibility conditions.

The application of the applicant for the post of L.D.C. should be entertained and he should be considered for that post along with the employment exchange sponsored candidates. If he fails in the selection, the OA stands ~~is~~ dismissed. If the applicant comes out successfully and is within the number to be empanelled then his result should not be published until further orders in this O.A.

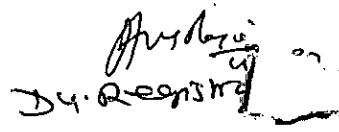
~~The OA is thus disposed of. No costs.~~

(Registry should send ^{A copy of} the OA along with the judgement to Respondent-1)


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)
27-3-97


(R. RANGARAJAN)
MEMBER (ADMN.)

Date: 27th March 1997
Dictated in the open court


D.Y. Registry

Copy to:-

1. The Commissioner, Regional Provident Fund Office, Barkatpura-Hyd.
2. The District Employment Officer, Nalgonda, Nalgonda Dist.
3. One copy to Sri. A.Radha krishna, advocate, CAT, Hyd.
4. One copy to Sri. R.N.Reddy, SC for PF, CAT, Hyd.
5. One copy to Sri. P.Naveen Rao, SC for A.P, CAT, Hyd.
6. One spare copy.

Rsm/-

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Urgent
4/4/97

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TYPED BY
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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:
M(J)

DATED:

27/3/91

ORDER/JUDGEMENT

R.A./C.P/M.A. No.

O.A. NO.

355197

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLR

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